

ITEM NO.35

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12440/2024

[Arising out of impugned final judgment and order dated 13-03-2024 in SAD No. 122/2024 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

LALIT MOHAN KHOLIYA & ORS.

Respondent(s)

(IA No. 240704/2024 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 22270/2024 (XI)

(IA FOR EXEMPTION FROM FILING O.T. ON IA 186917/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 186919/2024 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 186921/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 210478/2024 FOR EXEMPTION FROM FILING O.T. ON IA 273077/2024 FOR VACATING STAY ON IA 280168/2024 IA No. 186921/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No.273077/2024 - EXEMPTION FROM FILING O.T. IA No. 186917/2024 - EXEMPTION FROM FILING O.T. IA No. 210478/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 186919/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 280168/2024 - VACATING STAY)

Date : 22-07-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Ms. Ruchira Goel, AOR
Mr. Divyanshu Sahay, Adv.
Mr. Sharanya Sinha, Adv.
Ms. Ritika Rao, Adv.

For Respondent(s) :Mr. Himanshu Shekhar Tripathi, AOR
Mr. Anshuman Dwivedi, Adv.

Mr. Ajit K. Sinha, Sr. Adv.
Mr. Ivan, AOR
Mr. Alok K Singh, Adv.
Mr. Naveen Soni, Adv.
Ms. Deborah, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List on 05.08.2025

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(NAND KISHOR)
ASSISTANT REGISTRAR**